

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): TIS HAZARI COURTS, DELHI.

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate

| effect:- SI.No. | Name of Sr. PA/PA | From | То |
|--------------------|---|--|---|
| 1. | Ms. Geeta Bisht (EC-21070279) | PA in the Vacant Court, Chief Judicial Magistrate, Shahdara District, Karkardooma Courts, Delhi | PA in the O/o LJ & LA, GNCT of Delhl, Delhl Secretariate, I.P. Estate, New Delhi. (In diverted capacity) |
| 2. | Ms. Akanksha Rathi D/o- Sh. Jitendra Rathi (Newly appointed PA) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi |
| 3. | Sh. Praveen Kumar (EC-12259/36945525) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the court of Ms. Bhavna Kalia, Spl. Judge (NDPS)-01, South-West District, Dwarka Courts, New Delhi |
| 4. | Ms. Asha Rohilla (EC-3498) | PA in the court of Ms. Bhavna Kalia, Spl. Judge (NDPS) -01, South-West District, Dwarka Courts, New Delhi. | PA in the Office Pool, North District, Rohini Courts, Delhi. |
| 5. | Ms. Sumaiyya D/o- Mohd. Zameel (Newly appointed PA) | PA in the Office Pool, North District, Rohini Courts, Delhi | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi |
| 6. | Sh. Dinesh Kumar (EC-65979214) | PA in the Court of Ms. Manjusha Wadhwa, POIT, Rouse Avenue Court Complex, New Delhi | Delhi, Delhi Secretariate, 1.P Estate, New Delhi. (In diverted capacity) |
| 7. | Sh. Rakesh Kumar (EC-37146583) | PA in the Delhi Judicial Academy (In diverted capacity) | PA in the Court of Ms. Manjusha Wadhwa, POIT, Rouse Avenue Court Complex, New Delhi |
| 8. | Sh. Anoop Kumar (EC-12820/2370519) | The second secon | Dwarka, New Delhi (In diverted capacity) |
| 9. | Ms. Pinki (EC-72886788) | PA in the Court of Ms. Urvi Gupta, Judicial Magistrate First Class (NI Act)-01, Central District, Tis Hazari Courts, Delhi | Singh, Judicial Magistrate Firs Class (NI Act)-04, West Distric |

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| 10. | Sh Manish Kumar S/o Sh. Harish Kumar (Newly appointed PA) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Court of Ms. Urvi Gupta, Judicial Magistrate First Class (NI Act)-01, Central District, Tis Hazari Courts, Delhi |
| 11. | Sh. Sunil Dutt Sharma (EC-40580342) | PA in the Appellate Tribunal, MCD, Delhi | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi |
| 1 | | (In diverted capacity) | |
| 12. | Sh. Dinesh Gera (EC-53319746) | PA in the Vacant Court, District Judge (Commercial Court)-03, New Delhi District, Patiala House Courts, New Delhi | PA in the Court of Ms. Hemani Malhotra, Principal Judge, Family Court, North-East District, KKD |
| 13. | Sh. Alok Kumar (EC-20095979) | Sr.PA In Vacant Court, District Judge (Commercial Court)-02, West District, Tis Hazari Courts, Delhi | (in diverted capacity) Sr.PA in the Court of Ms. Vineeta Goyal, Principal Judge, Family Court, Central District, Tis Hazari Courts, Delhi |
| | | | (in diverted capacity) |
| 14. | Sh. Shashikant (EC – 30056588) | PA In the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Office Pool, West District, Tis Hazari Courts, Delhi |
| 15. | Ms. Kirtika Sonwal D/o Sh. Deep Chand Sonwal (Newly appointed PA) | PA in the Court of Ms. Vineeta Goyal, Principal Judge, Family Court, Central, Tis Hazari Courts, Delhi (In diverted capacity) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi |
| 16. | Ms. Gurpreet Kaur | PA in the vacant Court, ASJ- | PA in the Hon'ble High Court of |
| | PA (EC-25234233) | 05, Shahdara District, Karkardooma Courts, Delhi | Delhi, New Delhi (In diverted capacity) |
| | | | (iii diverted capacity) |
| 17. | Ms. Megha Batra W/o Sh. Mukul Batra (Newly appointed Sr.PA) | Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | Sr.PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi |
| 18. | Sh. Rohit | PA in the Court Vacant Court, | PA in the Court of Sh. Nikhil |
| | S/o Late Sh. Vijay Kumar (Newly appointed PA) | District Judge (Commercial Court)-02, South-East District, Saket Courts, New Delhi | Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi |
| | | District Judge (Commercial Court)-02, South-East District, | Chopra, Ld. Principal Judge, Family Courts, South-East, |
| 19. | | District Judge (Commercial Court)-02, South-East District, | Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi |
| 19. | (Newly appointed PA) Sh. Rouky Kumar Yadav | District Judge (Commercial Court)-02, South-East District, Saket Courts, New Delhi PA in the Court of Sh. Sanjay Garg-II, Principal Judge, Family Courts, South District, Saket Courts, New Delhi | Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi (In diverted capacity) PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, |
| 20. | (Newly appointed PA) Sh. Rouky Kumar Yadav | District Judge (Commercial Court)-02, South-East District, Saket Courts, New Delhi PA in the Court of Sh. Sanjay Garg-II, Principal Judge, Family Courts, South District, Saket Courts, New Delhi (In diverted capacity) PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, Saket | Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi (In diverted capacity) PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, |
| | (Newly appointed PA) Sh. Rouky Kumar Yadav EC- 28518994 Sh. Manish Kumar | District Judge (Commercial Court)-02, South-East District, Saket Courts, New Delhi PA in the Court of Sh. Sanjay Garg-II, Principal Judge, Family Courts, South District, Saket Courts, New Delhi (In diverted capacity) PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, | Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi (In diverted capacity) PA in the Court of Sh. Lal Singh ,District Judge (Commercial Court)-01, South-East District, Saket Courts, New Delhi PA in the Hon'ble High Court of Delhi, New Delhi |

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| 22. | Ms. Ishika Jain D/o- Sh. Bhartesh Kumar Jain (Newly appointed PA) | PA in the Court of Ms. Alka Singh, CCJ-cum-ARC, West District, Tis Hazari Courts, Delhi | PA in the Office Pool, New Delhi District, Patiala House Courts, Delhi |
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| 23. | Sh. Amit Raj (EC- 38661376) | PA in the Office Pool, South District, Saket Courts, New Delhi | PA in the Mediation Cell, South District, Saket Courts, New Delhi |
| 24. | Sh. Arbind Kumar (EC-31391426) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 25. | Sh. Mahesh Kumar (EC-11300179) | PA in the Court of Ms. Vanshika Mehta, Judicial Magistrate First Class (NI Act)-04, New Delhi District, Patiala House Courts, New Delhi | PA in the Court of Sh. Animesh Kumar, Judicial Magistrate First Class-02, New Delhi District, Patiala House Courts, New Delhi |
| 26. | Sh. Rishabh S/o Sh Vijay Kumar (Newly appointed PA) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi |
| 27. | Ms. Rajni Tigga D/o- Sh. Michael Tigga (Newly appointed PA) | PA in the Court of Ms Arjinder Kaur, Additional Chief Judicial Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi (On temporary basis) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi |
| 28. | Ms. Bharti D/o Sh Maman Singh (Newly appointed PA) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Court of Ms Arjinder Kaur, Additional Chief Judicial Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi (on temporary basis) |
| 29. | Sh. Varun Saini S/o- Sh. Subhash Chand Saini | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Court of Sh. Vivek Kumar Agarwal, ARC-02, Central District, Tis Hazari Courts, Delhi |
| | (Newly appointed PA) | | (on temporary basis) |
| 30. | Sh. Pawan Kumar Meena (EC-14105812) | PA in the Office Pool, Rouse Avenue Courts Complex, New Delhi | PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
| 1000 | | | |
| 31. | Sh. Shubham Tiwari S/o Sh. Prem Shankar Tiwari | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Office Pool, Rouse Avenue Courts Complex, New Delhi |
| | (Newly appointed PA) | | |
| 32. | Sh. Prem Shanker (EC-87839180) | PA in the Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi | PA in the Hon'ble High Court of Delhi, New Delhi |
| ¢ | | | (in diverted capacity) |
| 33. | Sh. Rohit Mann (EC-18736944) | Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | Sr. PA in the Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi |
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| 34. | Sh. Vinay Prasad Barthwal (EC-3054) | PA in the Court of Ms. Manisha Khurana Kakkar, Spl. Judge, (PC Act) (CBI)-06, Rouse Avenue Courts Complex, New Delhi | PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity) |
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| 35. | Sh. Uma Shankar (EC-47641579) | PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | PA in the Court of Ms. Manisha Khurana Kakkar, Spl. Judge, (PC Act) (CBI)-06, Rouse Avenue Courts Complex, New Delhi |
| 36. | Sh. Ashok Kumar (EC-98542873) | Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi | Sr.PA in the Court of Ms. Neelam Singh, District Judge (Commercial Court)-06, Centra District, Tis Hazari Courts, Delhi |

Note:-

 The above- mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferce stations forthwith.

2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

The officials posted on temporary basis can be withdrawn at any point of time by the Competent Authority.

(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs), Delhi

No. $\frac{74/23 - 300}{Admn-I(HQs)/T&P/2025}$

Dated, Delhi the 0 4 CCT 2025

Copy forwarded for information and necessary action to: -

- 1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge, West/Shahdara/South-West/North/New Delhi District/North-East/South/South-East, Delhi/ New Delhi.
- The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.
- 4. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
- 5. The Director, Delhi Judicial Academy, Dwarka, New Delhi
- 6. The Principal Secretary, Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi
- 7. Appellate Tribunal, MCD, Delhi
- 8. The Officers and Officials concerned.
- The Personal Office of the undersigned.
- 10. The Sr. Accounts Officer/Accounts Officer/AAO/DDO, Accounts Branch, Central/West/Shahdara/South-West/North/New Delhi District/North-East/South/Souht-East, Delhi/ New Delhi.
- The A.O (Judl.)/Branch in Charge, Administration Branch, Central/West/Shahdara/South-East/North/New Delhi District/North-East/South/South-East, Delhi/ New Delhi.
- 12. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 13. The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazafi Courts, Delhi.
- 14. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website).

Principal District & Sessions Judge (HQs), Delhi